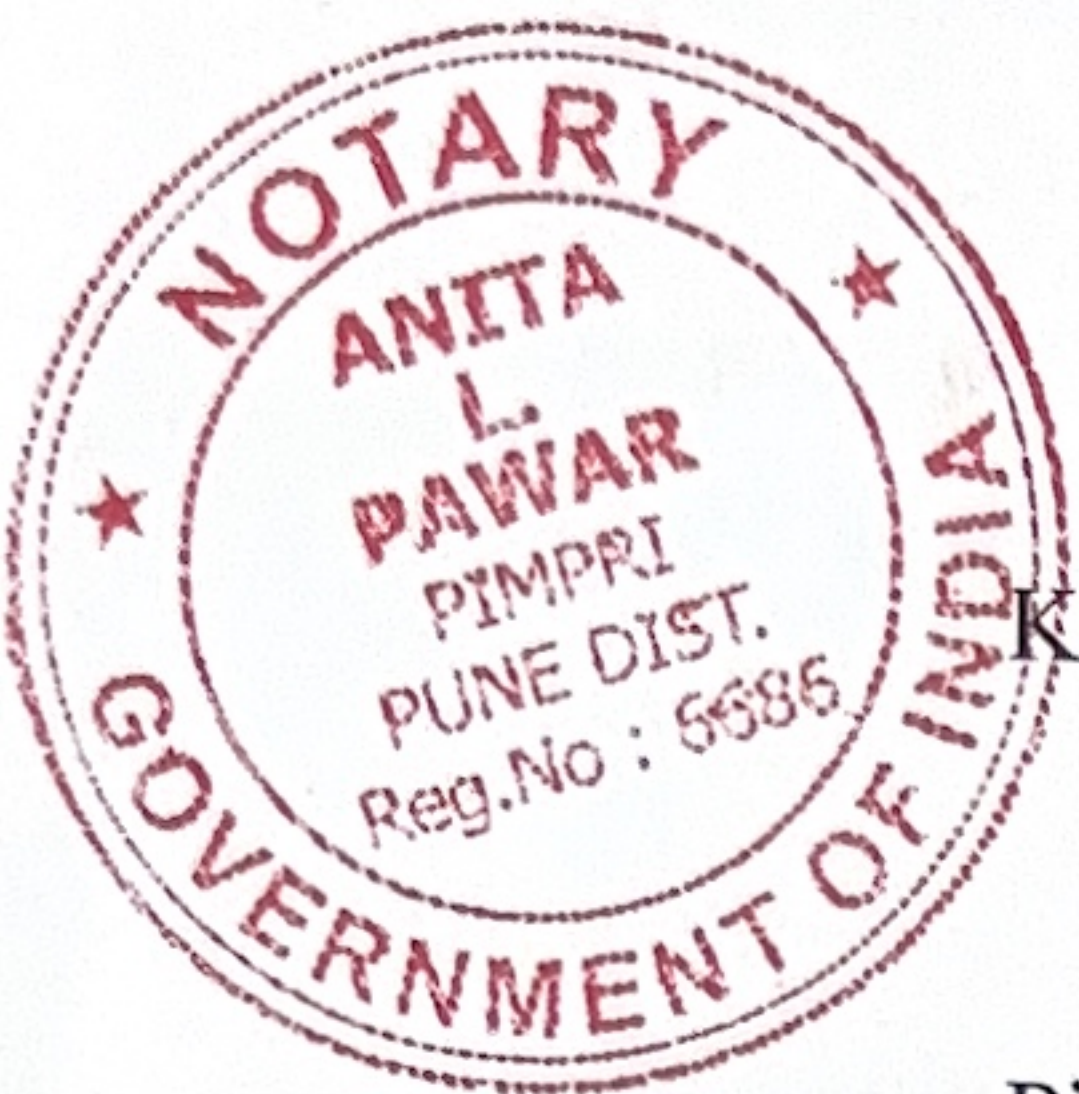


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN  
ZONE BENCH AT PUNE

Original Application- 154/2024



Krunnal Narayan Gharre

...Applicant

Versus

Pimpri Chinchwad Municipal Corporation

...Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO -1**  
**PIMPRI CHINCHWAD MUNICIPAL CORPORATION**

I, Mr. Harvindersingh Bansal aged about 54 years working as the Executive Engineer, Environment Department of the Pimpri Chinchwad Municipal Corporation having office at PCMC Building, Mumbai – Pune Road, Pimpri, Pune 411018, do hereby solemnly affirm and state as under.

1. I say that being the Executive Engineer, Environment Department of the Pimpri Chinchwad Municipal Corporation, I am aware of the facts and circumstances of the above Original Application and hence I am competent to swear this Affidavit in Reply. I say that the contents of the O.A. are denied save to the extent specifically admitted by me herein. Nothing herein may be deemed to be admitted for lack of a specific traverse.



2. The Applicant in the prayer clause has sought reliefs against various other Local Bodies, within whose Jurisdiction the River Pawana traverses through, but has not added them as a Party to this Original Application. The other Local Bodies are also a Necessary Party thus it is necessary that they are also arrayed as Party Respondents before this Hon'ble Tribunal.

3. The Answering Respondent states that the cleaning and maintenance of the Rivers is its duty and it is committed towards the same. The Answering Respondent has been actively working on the action plan to address pollution in the Pawana River. The following key actions have been undertaken as part of our responsibilities and commitments to ensure the protection and conservation of our natural water bodies complying with their Hon'ble Tribunal's directives.

4. The Answering Respondent is hereby listing out the Status of Sewage generation & treatment within its Jurisdiction specifically with respect to the river Pawana, As a responsible authority, the Answering Respondent has a full-fledged system of sewerage collection and treatment. Total installed capacity of existing STP's in Pawana , Mula and Indrayani River basin are 363 MLD as on date. The installed capacity of existing STP's in Pawana River basin is of 260 MLD and about 244 MLD is being treated. Additionally there is a sewerage network of 1600 kms.



The details are as below;

Sr. No.	Pawana River Basin- STP Location	STP Installed Capacity (MLD)	STP Utilization Capacity (MLD)	Technology (UASB/ASP/OP/SBR/MBR/FAB etc.)
1	Akurdi	30	30.35	SBR
2	Ravet	20	19.72	SBR
3	Chinchwad Phase I (Bhatnagar)	30	31.46	ASP
4	Chinchwad Phase II	30	22.81	SBR
5	Kasarwadi I	40	37.27	ASP
6	Kasarwadi II	40	40.84	ASP
7	Kasarwadi III	40	37.07	SBR
8	Sangvi Ph- I	10	9.63	SBR
9	Sangvi Ph- II (Dapodi)	20	15.81	SBR
	<b>Total</b>	<b>260</b>	<b>244.96</b>	

Notably, 57% of sewage is pumped through 21 sewage pumping stations, with the remaining conveyed through gravity network systems. Specifically for Pawana River basin, PCMC has 18 pumping stations. The details are mentioned below:



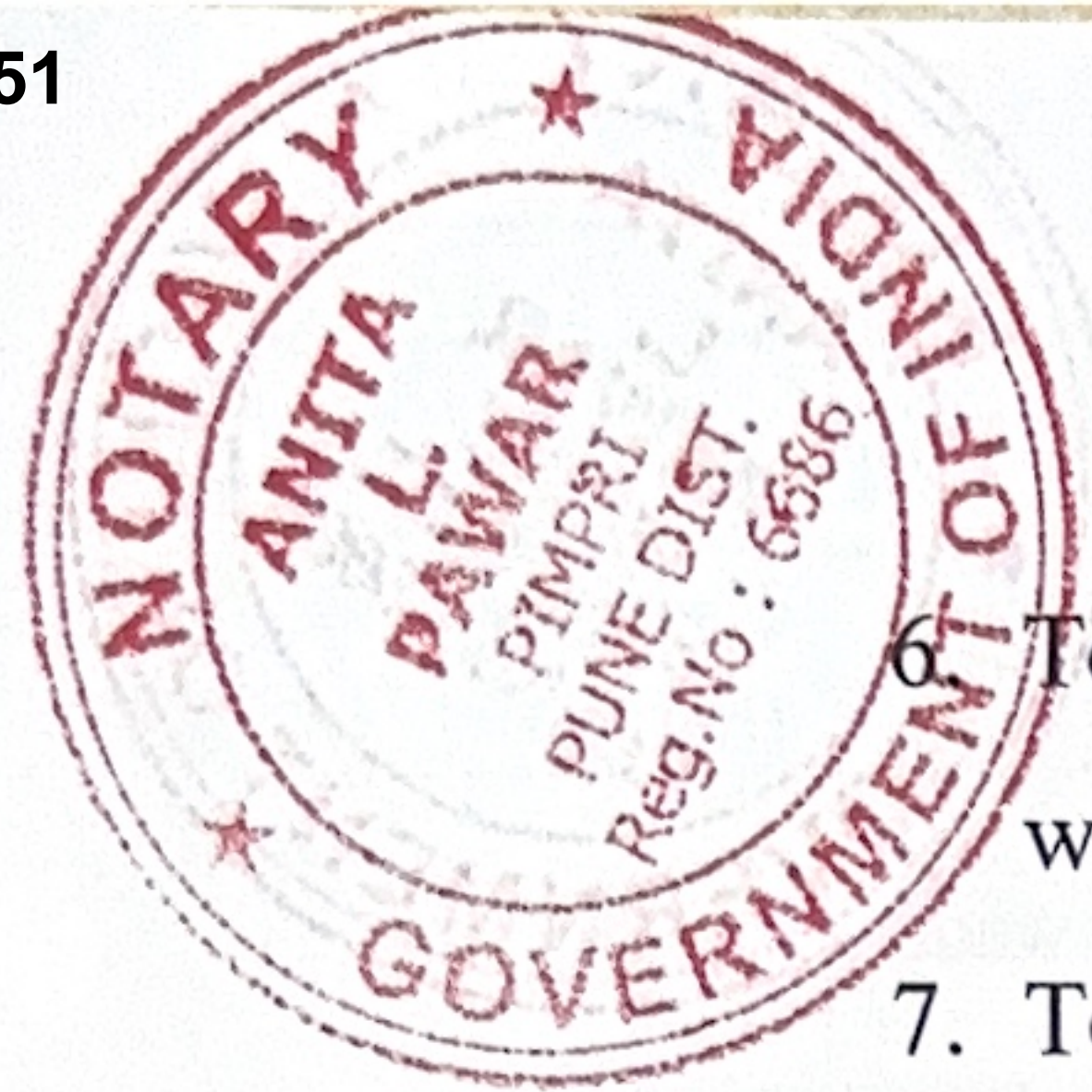
Sl. no.	Pumping Station name	Capacity (MLD)	STP	River Basin
1	Kiwale	10	Ravet	Pawana
2	Dapodi	2.5	Kasarwadi	Pawana
3	Fugewadi	3	Kasarwadi	Pawana
4	Sangavi (mulanagar)	3.25	Sangvi	Pawana
5	Gokhale park new	23	Chinchwad SBR	Pawana
6	Keshavnagar	2.5	Chinchwad SBR	Pawana
7	Kakde Park	4.5	Chinchwad SBR	Pawana
8	Kalewadi	12	Kasarwadi Phase II	Pawana
9	Deolmala	1.5	Chinchwad SBR	Pawana
10	Pimple Saudagar	28	Kasarwadi Phase II	Pawana
11	Pimpri Main delux	12.5	Bhatnagar	Pawana
12	Bhosari S.no.231	10	Kasarwadi	Pawana
13	Bhosari PS-1	18	Kasarwadi	Pawana
14	Bhosari PS-2	26	Kasarwadi	Pawana
15	Bhat Nagar	3	Bhatnagar	Pawana
16	Sangvi New	20	Dapodi	Pawana
17	Chinchwad low level	1.5	Chinchwad	Pawana
18	Bhosari S.no.217	5	Converted to STP 7 MLD	Pawana

PCMC has already started the construction of new and proposed STP's along Pawana River basin the details of which are given below in the following Tabular form:

Pawana River Basin STP Status						
Sr. No.	Under Operation / Working		Under construction		Proposed	
	Location	Capacity (MLD)	Location	Capacity (MLD)	Location	Capacity (MLD)
1	Chinchwad Phase 1 & 2	60	Chinchwad Walhekarwadi	4	Tathwade	20
2	Sangvi & Dapodi	30	Chinchwad Keshavnagar	4	Kiwale	20
3	Kasarwadi	120	Chinchwad Phase 1 (Bhatnagar)	15	Mamurdi	20
4	Ravet	20			Punawale	20
5	Akurdi	30			CME	40
	<b>Total</b>	<b>260</b>	<b>Total</b>	<b>23</b>	<b>Total</b>	<b>120</b>

5. Recently PCMC has performed the condition assessment study of existing Nallas, Sewer Network, drainage chambers, sewer line flowing under Nallas etc. and prepared the System Improvement Plan (SIP) / DPR for strengthening of the sewer network system and initiated Action plan as per following;

1. Replace / upgrade existing sewer network of 250 kms within PCMC jurisdiction
2. Laying new sewer network of 750 kms including bulk transmission mains upto STP's.
3. Repair program for broken chambers 7573 nos. is under implementation.
4. Cleaning program for choked up chambers 13556 nos. is under implementation.
5. Upgradation of STP's with latest technology to improve quality of effluent as per new n MPCB norms.



6. To construct additional sewage treatment capacity of 200 MLD while considering the immediate requirement for the year 2031.
  7. To set up centralized real time monitoring system to monitoring and control the quality parameters of STP's at one place.
  8. Independent third party agency quality checks for all STPs and various points.
- 
6. Further To prevent the pollution, The Answering Respondent has installed an interceptor line with a length of 32.00 km to capture sewage flowing into the river. Additionally, mechanical and manual screens have been strategically installed in to the major nallas to avoid any solid waste to enter into the river. The Answering Respondent also has in-house facilities for treating the inlet sewage as per the guidelines of the Maharashtra Pollution Control Board (MPCB) and the Central Pollution Control Board (CPCB). Additionally, we have engaged M/S Monera Lab, accredited by the National Accreditation Board of Testing and Calibration Laboratories (NABL), for regular effluent parameter testing. Also, to improve the oxygen levels in the water, the Answering Respondent has installed a SABRE Tank, Floating Bioreactor, and Aerator at the Kejudevi Dam, Thergaon.
  7. A dedicated team operates around the clock to monitor and prevent environmentally hazardous waste, debris, plastic, and other pollutants entering the river. The Answering Respondent has also initiated the River Rejuvenation Development Project along the 24 km of Pawana River which is awaiting Environmental Clearance



from government of Maharashtra. Which will further aid in tackling of pollution problems in the river.

8. Thus the above Original Application may be disposed off in accordance to the action plan submitted by the Answering Respondent.



Advocate for Respondent No 1

Harvindersingh Bansal  
Executive Engineer

Pimpri Chinchwad Municipal Corporation

Solemnly Affirmed at Pune

On this 5<sup>th</sup> Day of November 2024.

**ATTESTED**

**ANITA L. PAWAR**  
**ADVOCATE & NOTARY**  
**GOVT. OF INDIA**  
Sai Paradise, Flat No. 3, Opp. Roplas Co.,  
Kangar Nagar, Pimpri, Pune-411 018.

**- 5 NOV 2024**

